

13.

9.5.2003

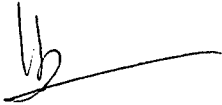
MA-1027/2003 In  
OA-681/2003


Present: Shri S.K. Gupta, learned counsel for the  
applicant  
Mrs. Jasmine Ahmed, learned counsel for the  
respondents

We have heard Shri S.K. Gupta, learned counsel  
for applicant and Mrs. Jasmine Ahmed, learned counsel  
for respondents in MA-1027/2003.

2. Mrs. Jasmine Ahmed, learned counsel submits that  
MA-1027/2003 has become infructuous as necessary orders  
have since been issued by the respondents.

3. In view of the above, MA-1027/2003 is disposed of  
as having become infructuous.

  
(V.K. Majotra)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.